

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/54/2017
IN
PETITION NUMBER : CP/515/IB/2017
NAME OF THE TRANSFEROR : SUMMER INDIA TEXTILES MILLS PVT LTD
NAME OF THE TRANSFERRE : STATE BANK OF INDIA
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1	C.V. Marthasadhanan Resolution Professional		
2	V.M. KARTHIK	Counsel for financial creditor (SBI).	V.M. Kartik 
3	AKSHITA	Counsel for Respondent (Ccd)	Akshita 

ORDER

RP in person present. Counsel for Financial Creditor present. The representative of the Corporate Debtor along with the Counsel present. As seen from the order dated 12.12.2017, a clear cut direction was given to the Managing Director and General Manager for co-operating with the RP and providing the relevant information as detailed under para '7' of the order. Again, an order came to be passed on 19.12.2017 wherein under para '3', it has been directed to make available records to the RP within 10 days i.e., on or before 29.12.2017 and file the affidavit of the compliance on 03.01.2018. Two affidavits have been filed on 03.01.2018. The copies of which are given to other side. The RP is directed to file the objection, if any, to the two affidavits filed. Matter is posted for further hearings. Put up on **17.01.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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